

In the National Company Law Tribunal, Jaipur

Item No. 212

CP No. 96(ND)/2017

TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & Ors.

.....Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. And Ors.Respondent

Order delivered on 21.11.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Saumil Sharma for Amol Vyas, Adv.

For Respondent(s) : None appeared.

ORDER

Proxy counsel for the petitioner and the counsel for the respondent are present. Having heard the submissions made by the both of them, the matter is posted to 05.12.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**